

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri R.Krishnamoorthy, Member

Petition No.152/2005

In the matter of

Approval of incentive based on availability of transmission system for the year 2004-05 for Western Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Madhya Pradesh State Electricity Board, Jabalpur
2. Maharashtra State Electricity Distribution Co, Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Baroda
4. Electricity Deptt., Govt. of Goa, Panaji
5. Electricity Deptt., Administration of Daman and Diu, Daman
6. Electricity Deptt., Administration of Dadra Nagar Haveli, Silvassa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra Vikas Nigam (Indore) Ltd, Indore **Respondents**

The following were present:

1. Shri V.V.Sharma, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri C.Kannan PGCIL
4. Shri Prashant Sharma, PGCIL
5. Shri M.M.Mondal, PGCIL
6. Shri A.K.Nagpal, PGCIL
7. Shri Mohd Mohsin, PGCIL

**ORDER
(DATE OF HEARING: 17.6.2008)**

The petitioner seeks approval for incentive for the year 2004-05 for the transmission system in Western Region, in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004.

2. Heard representative of the petitioner. None present for the respondents.

3. Reply to the petition has been filed by M. P. Power Trading Co. Ltd. (MPPTCL) as successor of the first respondent. MMPTCL in its reply, referring to para 9 of the order dated 28.12.2005 in Petition No. 88/2002, has submitted that Member-Secretary, WRPC has issued availability certificate for the period 2004-05 without consulting the Western Region beneficiaries. In this regard, the petitioner has clarified that the availability certificate was issued by Member-Secretary, WREB, on 13.9.2005, before the said order dated 28.12.2005.

4. In the interest of transparency, we direct that Member-Secretary, WRPC shall furnish a fresh certificate of availability, latest by 31.7.2008, in accordance with the procedure specified under the said order dated 28.12.2005. In case the respondents have any objection to the fresh certificate so issued by the Member-Secretary, they may file their objections before the Commission latest by 20.8.2008.

5. List this petition for further direction on 26.8.2008.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 17th June 2008

sd/-
(BHANU BHUSHAN)
MEMBER

sd/-
(DR. PRAMOD DEO)
CHAIRPERSON